



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For hearing	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAJASHREE D. for K. VENKATRAMANJ 080-4280811	Respondents 1 & 2	
2.	Vishnu Tej K.V. for Harish Kumar 9985616313	petitioner	

Representative of petitioner is present. He has filed a request letter given by the petitioner seeking adjournment on the ground of illhealth. Counsel for respondent is present.

For engaging counsel and for appearance, list it on 13.03.2018.

  
MEMBER (T)

  
MEMBER (J)